

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 208
CP-106/66/ND/2020

IN THE MATTER OF:

M/s. CLP Wind Farms (India) Private Limited ... **Applicant/Petitioner**

Under Section: 66

Order delivered on 03.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT: Adv Apoorva chowdhury for the RD/OL
For Petitioner/Applicant-Mr. Hemant Sethi, Advocate along with Gaurav Sethi, Adv

ORDER

Ld. Counsel for the RD submitted that the RD has filed the report on 16th February but the same is not on record. She is requested to share the diary no. with the court officer.

List the matter on 17th March 2021.

- 59 -

(L.N. GUPTA)
MEMBER (T)

- 59 -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)